

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 145(ND)/2012
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016


NAME OF THE COMPANY:


Mr. G. S. Gupta
Vs.

M/s. DLF SBPL Developers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------


1.	U.K CHAUDHARY, Sr. Adv	}	Respondent	
2.	MANSUMYER SINGH, Adv			
3.	Eisha Mohapatra, Adv			

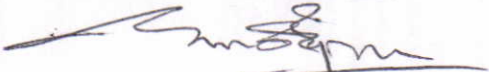
1.	MR. ARUN KATHPALIA, Sr Adv	}	Petitioner	
2.	MR. SRIDHAR POTARAJU, Adv			
3.	MR. C. SUMAN REDDY Adv			
4.	MR. ARJUN SINGH, Adv			
5.	N. SUMANTH, Adv			
6.	T. Arvind Kumar, Adv			

P.T.O.

Order

On account of paucity of time, the arguments shall now be heard on 24th October 2016 as agreed by Counsel for the parties.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

21.9.2016
(A.K. Arora)